GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2608
ANSWERED ON:04.12.2009
CENTRALLY SPONSORED SCHEME OF ASSISTANCE TO KSTDC Pakkirappa Shri S.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Karnataka Government has sent a proposal for release of Central Share of Equity for the year 2008-09 alongwith the arrears under the Centrally Sponsored Scheme of assistance to Karnataka Scheduled Tribes Development Corporation Limited (KSTDC);
- (b) whether the Union Government was requested to release of Central Share of Equity of Rs. 159 lakhs for the year 2008-09 and arrears for the year 2001-02 to 2007-08 amounting to Rs. 1038 lakhs;
- (c) If so, whether Union Government has considered the request of the Karnataka Government; and
- (d) If so, the time by which these amounts are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

- (a) to (b): Yes, Sir.
- (c) to (d): All the proposals have been processed as per approved modalities including for the State of Karnataka. No time schedule can be indicated.